PETITION NO. 120/2008

Sub: Petition for seeking permission to introduce additional contracts.

Date of hearing : 28.5.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Indian Energy Exchange Ltd. New Delhi

Parties present : Shri M.G.Ramachandran, Advocate,
Shri Rajesh Mediratha, IEXL
Shri Jayant Deo, IEXL
Shri Bikram Singh, IEXL
Shri S.C.Saxena, NLDC
Shri R.D.Jain, Mittal Processors Pvt. Ltd., Panipat


2. The petitioner vide its affidavit dated 22.5.2009 has filed the revised rules, bye-laws, including business rules for the Commission’s approval. It was observed that because of paucity of time, the documents could not be examined and accordingly, more time was needed to examine the revised rules, bye-laws, including business rules. Hearing on the matter was adjourned for two weeks.

3. The petition shall be re-notified on 16.6.2009.

sd/-
(K.S.Dhingra)
Chief (Law)